

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
E.P.3 of 2014 in
Appeal Nos.86 of 2011 & 87 of 2011**

Dated: 10th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Haldyn Glass Limited & Others Petitioner(s)
Versus
Gail India Ltd. and Anr. Respondent (s)**

Counsel for the Petitioner(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Dolly Sharma for R-1
Ms.Sonali Malhotra for PNGRB

Order

At the request of the Learned Counsel for the parties, post the matter on 22.07.2014. Ms. Dolly Sharma, Learned Counsel for the Respondent undertakes to file Vakalatnama on behalf of Respondents.

Post the matter on **22.07.2014**.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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